

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) NO.392 OF 2017

IN THE MATTER OF:

Gireesh Kumar Sanghi & Anr . Appellant

Vs

Ravi Sanghi & Ors Respondents

Mr.K. Dutta, Mr.Dhruv Gupta, Ms Anju Jain, Mr Mehek, Advocates for appellant.

Mr. Arun Kathpalia, Sr. Advocate, MR. Venkatvardhan, MR. Anirudh Wadhwa, Mr. Abhishek S. Iyer, Advocates for R1 to R4.

And

COMPANY APPEAL(AT) NO.393 OF 2017

IN THE MATTER OF:

Gireesh Kumar Sanghi & Anr Appellant

Vs

AGA Publications Ltd & Ors Respondents

Mr.K. Dutta, Mr.Dhruv Gupta, Ms Anju Jain, Mr Mehek, Advocates for appellant.

Mr. Arun Kathpalia, Sr. Advocate, MR. Venkatvardhan, MR. Anirudh Wadhwa, Mr. Abhishek S. Iyer, Advocates for R8 to R11.

ORDER

19.08.2019 - Learned Senior Counsel for Respondents, Mr. Arun Kathpalia on instructions submits that the proposed settlement has failed to materialize, learned counsel for appellant Mr. K. Dutta submits that he will seek instructions in regard to the same. It is made clear that in the event of parties not reaching an amicable settlement for the subject matter of instant

appeals, the appeals shall be taken up for hearing on merit on **12th**
September, 2019 at **12 P.M.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn